

DIVISION BENCH  
COURT - I

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/401(KB)2021  
IA(I.B.C)/260(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>CENTRAL BANK OF INDIA VS BANDANA SUREKA</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

For the Resolution Professional

Ms. Shreya Choudhary, Adv.  
Mr. Manish Jain, RP

For the Personal Guarantor

Ms. Noellee Banerjee, Adv.  
Mr. Dipak Dey, Adv.  
Ms. Sucheta Mitra, Adv.  
Mr. Aniket Ojha, Adv.

For Financial creditor

Ms. Usha Doshi, Adv.  
Ms. Priyanka Gope, Adv.

**O R D E R**

1. Ld. Counsel for the parties present.
2. One week last and final opportunity is granted to the personal guarantor to file its response to the report of RP.
3. Post the matter on **20.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**